

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

8. C.P.(IB)-1395(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.02.2021**

NAME OF THE PARTIES: Vaishno Megamovers LLP
V/s
S D Fine Chem Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the Corporate Debtor, Mr. Darshit K. Jain is present. None appeared for the petitioner.

Counsel for the petitioner is not only absent today but also on earlier occasions i.e. 04.02.2021 and 16.12.2020 when the matter was listed on board. It seems the petitioner is not interested to prosecute the above petition. Therefore, the above C.P. is dismissed for non-prosecution.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)